Suppl- List 3 Sr. No. 16

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 66/2020 CrlM No. 394/2020 CrlM No. 393/2020

Nissar Ahmed ...Applicant(s)

Through: - Mr. Suyash Singh Chandel, Advocate

v/s

Union Territory of J&K and Anr.

...Non-applicant(s)

Through:- Mr. A. M. Malik, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Objections have been filed.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi